

- i. Intrusion Prevention System
- ii. Firewall
- iii. Secured Virtual Private Network tunnel (site to site)
- iv. Router Access Control List [only authorized Internet Protocol (IP) access]
- v. Only authorized Media Access Control address can access the application
- vi. Application hosting on virtual IP
- vii. Application integration with Active Directory for login
- viii. CCTV cameras and bio-metric access control in Data Centre and Disaster Recovery (DR) Centre.

**Illegal cattle trade on Indo-Bangladesh border**

4440. SHRIMATI VASANTHI STANLEY : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware of illegal cattle trade on the Indo-Bangladesh border; and
- (b) if so, whether Government has taken measures to limit this occurrence?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) and (b) Clandestine smuggling of cattle has been reported through the porous and riverine portions of the border between India and Bangladesh. The Indo-Bangladesh border, which is not yet fully fenced, is characterised by thick vegetation, hills and forest areas, riverine and low-lying patches and thick population right upto zero line, thereby making it prone to illegal trans-border activities including cattle smuggling.

The Government has adopted a multi-pronged approach for effective domination and to check trans-border crimes including illegal cattle trade on Indo-Bangladesh border. The steps taken in this regard *inter-alia* includes:

- Effective domination of the border by carrying out round the clock surveillance of the borders by patrolling nakas (border ambushes) and by deploying observation posts all along the International Border. Riverine segments of IB are being patrolled and dominated with the help of water crafts/speed boats/floating Border Out Posts (BOPs) of BSF water wings.
- Construction of fencing, patrol roads, floodlighting and additional Border Out Posts.

- Induction of force multipliers and Hi-Tech surveillance. Constant efforts are being made to procure the latest surveillance equipments for further enhancing the border domination.
- Up-gradation of intelligence network and co-ordination with sister agencies. Conduct of special operations along the border.

#### **Fake arms licences in J & K**

4441. SHRI MOHAMMED ADEEB : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of fake (in respect of wrong addresses) arms licences traced by the authorities in the State of Jammu and Kashmir;
- (b) how many arms licences issued by the State of J & K have been registered in the different parts of the country;
- (c) whether any FIR has been lodged by the State Government;
- (d) how many persons have been convicted; and
- (e) the details of cases still pending?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) to (e) As per reports of the State Government, during the last two years and in the current year upto April, 613 fake gun licences have been traced in the State of Jammu and Kashmir. 06 FIR's are reportedly registered at various police stations.

#### **Pakistan mobilising troops in PoK**

†4442. SHRIMATI MAYA SINGH : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Pakistan is mobilising its troops in Pakistan Occupied Kashmir (PoK) on the pretext of controlling the terrorists and whether such informations are being conveyed by American agencies;
- (b) whether Indian intelligence agencies have any information in this regard and if so, whether Government of India has discussed the matter with Pakistan;
- (c) whether there has been any discussion during Pakistan's President visit to India regarding exchange of information about the deployment of the soldiers on the borders of both countries and infiltration of the terrorists; and
- (d) if so, the details thereof?

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† Original notice of the question was received in Hindi.